ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY AT AMARAVATI

NOTIFICATION NO. 06/2024

Roc.No.27-E1/APSLSA/2024

Dt: 08.07.2024

Applications are invited from the Retired District Judges who were allocated to Andhra Pradesh State to be considered for appointment as Chairman, Permanent Lok Adalat for Public Utility Services (PLAPUS) in order to fill the future vacancies in PLAPUSs, Krishna at Machilipatnam and Prakasam at Ongole in the State of Andhra Pradesh.

The Posts of Chairmen are proposed to be filled-up by appointing the Retired District Judges. The appointment, service conditions and functions of the Chairman, Permanent Lok Adalat for Public Utility Services are governed by the Legal Services Authorities Act, 1987 and the Permanent Lok Adalat (Other Terms and Conditions of Appointment of Chairman and Other Members) Rules, 2003.

As per Rules, 2003, the Retired District Judges appointed as Chairmen of PLAPUS, shall hold office for a term of five years or till the age of 65 years whichever is earlier and shall be entitled to a monthly fee of last drawn salary less the amount of pension received by him.

The applications shall contain all details including the present age, Date of Birth, Date of Retirement, native District, Photo of the candidate and age proof.

The Retired District Judges who were allocated to the State of Andhra Pradesh and who are willing to be considered for appointment as Chairmen, Permanent Lok Adalat for Public Utility Services shall submit applications to Andhra Pradesh State Legal Services Authority, Amaravathi on or before 5.00 p.m. on 23.07.2024. The applications received after 5.00 p.m. on 23.07.2024 will not be considered.

The Member Secretary, A.P. State Legal Services Authority shall have right to cancel or modify the notification or to accept or reject any candidature without assigning any reasons. The decision of the Member Secretary, A.P. State Legal Services Authority on all matters shall be final. The Member Secretary shall have right to post or transfer the selected candidates, to the Permanent Lok Adalat for Public Utility Services, in any District in the State of Andhra Pradesh during their tenure.

The candidates if appointed, shall also submit the undertaking in the Proforma appended herewith.

MEMBÉR SECRETARY

Application for the post of Chairman, PLAPUS

Photo

1. Name :

2. Father's Name :

3. Date of Birth :

4. Present Age :

5. Educational Qualifications :

6. Place of Birth :

7. Native District :

8. Language Known :

9. Post applied for :

10. Details of Judicial Service :

11. Experience in Legal Services

12.	Other qualifications	:					
19	Date of Retirement						
10.	Date of Retirement	:					
14.	Places of choice to work	:					
15.	Address for communication	:					
16.	Mobile Number	:					
17.	E-Mail Address	:					
	The above information furnished by me is true and correct.						
				Signature of the applicant			
Place	:						
Date	:						

UNDER TAKING

(In terms of Rule 4 (1) of Permanent Lok Adalat
Other Terms and Conditions of appointment of
Chairman and other Persons)Rules, 2003.

Ι,	S/o			
Worked / Retired as				
hereby undertake that I	do not and will not hav	e any finar	icial or other	interest
as is likely to affect prej	udicially my functions	as Chairma	an of Permar	ient Lok
Adalat for Public Utility	Services, in the event	of my app	ointment as	Member
of Permanent Lok Adala	t for Public Utility Serv	ices.		
4.	•		e with a S	
Place:	Signature	:		Average and the second
Date:	Name	:	*	
9	Address "		a Marine North	